NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/302/ (IB)/2017

NAME OF THE PETITIONER(S)

: JOTUN INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: GOOD EARTH MAINTAIL LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

) M.v.v.N. Sivanthy M.v.N. Sivanthy
counsel for Petitioner
For Fox Moned LAssociates.

ORDER

Counsel for Petitioner present and filed proof of service of notice sent to the other side. As seen in record, the Petitioner has not complied with the provisions of I&B Code, 2016 as per the notification dated 29.06.2017. In the circumstances, the petition stands abated.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)

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